

DIVISION BENCH
COURT - II

S-6

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/188(KB)2019
IA(I.B.C)/1469(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND JULY 2024

IN THE MATTER OF	MONOTRONE LEASING PRIVATE LIMITED VS B. D. MOTORS LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rishav Banerjee, Adv.] For the Liquidator
Mr. A.K. Awasthi, Adv.]

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/1469(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the 10th Progress Report dated 8th July, 2024, which is placed at pages 15 to 29.
 - b. This application is supported by an affidavit which is placed at pages 7 and 8.
 - c. The 10th Progress Report dated 8th July, 2024 is taken on record.
 - d. Accordingly, IA(I.B.C)/1469(KB)2024 is allowed and disposed of.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**